BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRL.PETN. No. 4 of 2014

09.07.2014

Heard Ms. P. Kharkongor, learned counsel appearing for and on behalf of the petitioner, who prays for 3(three) weeks' time on the ground that her Sr. counsel, Ms. K. Chisa is out of station.

Prayer is allowed.

The learned State counsel, Mr. R. Gurung and the learned counsel, Ms. P. Das for respondents' No. 2 and 3 are present.

List this matter after 3(three) weeks.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) N0. 333 of 2012

09.07.2014

Heard Mr. R. Kar, learned counsel appearing for and on behalf of the petitioner, who submits that the learned counsel, Ms. S.G. Momin who prepared the case is unwell, so, he is not ready with the brief of the case and prays for 2(two) weeks' time.

The learned counsel for the State, Mr. R. Gurung is present.

Accordingly, the matter is adjourned.

List this matter after 2(two) weeks.

JUDGE

D. Nary